

# 336

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 45/2025**

**IN THE MATTER OF:**

**GAURAV AGGARWAL**

**.....APPLICANT**

**VERSUS**

**STATE OF UTTAR PRADESH**

**.....RESPONDENT(S)**

**INDEX**

<b>S.NO</b>	<b>PARTICULARS</b>	<b>PAGE NO.</b>
1.	RESPONSE ON BEHALF OF RESPONDENT NO. 1 IN COMPLIANCE OF THE ORDER DT. 09.09.2025 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL	
2.	A COPY OF THE SAID LETTER DATED 24.10.2025 IS BEING ANNEXED HEREWITH AS ANNEXURE-1.	

**THROUGH COUNSEL**

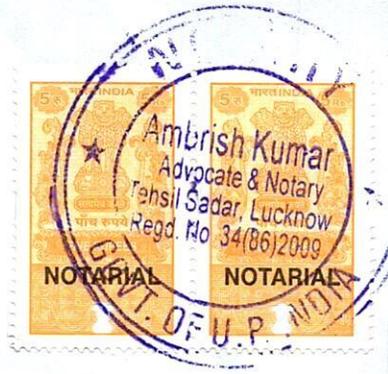


**BHANWAR PAL SINGH JADON**  
STANDING COUNSEL FOR THE STATE OF U.P.  
[EMAIL-bhanwar09jadon@gmail.com](mailto:EMAIL-bhanwar09jadon@gmail.com)  
PHONE NO.-6375115224

Date: 01.12.2025

Place: NOIDA

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 45/2025



IN THE MATTER OF:

GAURAV AGGARWAL

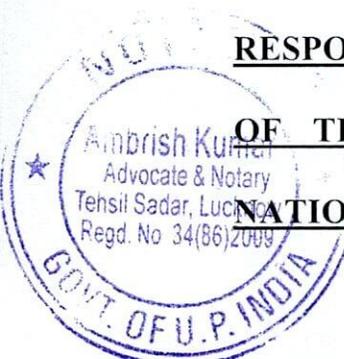
.....APPLICANT

VERSUS

STATE OF UTTAR PRADESH

.....RESPONDENT(S)

RESPONSE ON BEHALF OF RESPONDENT NO. 1 IN COMPLIANCE  
OF THE ORDER DT. 09.09.2025 PASSED BY THE HON'BLE  
NATIONAL GREEN TRIBUNAL



I, Kalyan Banerjee aged about 60 years  
Lateshi Devi Das Banerjee  
S/o....., presently posted as Special Secretary, do hereby

solemnly affirm and state on oath as under:

1. That I, the deponent in the above captioned matter am fully conversant with the facts of the case and is competent and authorized to swear the present affidavit.

Sworn & Verified  
Before me  
11/12/24  
AMBRISH KUMAR  
ADVOCATE & NOTARY  
Vill-Devi Ganj Anaiya  
Adampur Janauli, Lucknow

2. That I state that the contents of the affidavit have been drafted by my counsel on my instructions and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.

### I. BACKGROUND OF THE MATTER

3. That the applicant in the present O.A has raised a grievance about improper solid waste management within the limits of the municipal area of Indirapuram. The applicant has further complained that the Indirapuram area has become a dumping ground for municipal solid waste, the sides of the roads are being encroached upon, and wastewater regularly flows on the road and into the stormwater drain.

4. That the applicant has also alleged that the Municipal Corporation has failed to implement the provisions of the Solid Waste Management Rules, 2016 (SWM Rules, 2016).

5. That the above mentioned O.A was listed for hearing on 09.09.2025, wherein the Hon'ble Tribunal directed the Deponent to file their reply/response. The relevant portion of the order has been reproduced herein:

Sworn & Verified

Before me

11/12/25

AMRISH KUMAR

ADVOCATE & NOTARY

Vill-Devi Ganj Anaiya

Adampur Janubi, Lucknow

1. "A letter has been circulated by Counsel for respondent no.1 seeking two weeks' time to file the reply.
2. List on 02.12.2025."

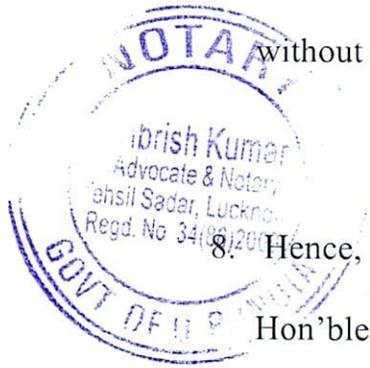
**II. COMPLIANCE UNDERTAKEN**

6. That the Deponent vide letter dated 24.10.2025 has directed the: 1. Director, Urban Local Bodies Directorate, Uttar Pradesh, Lucknow, 2. State Mission Director (Urban), Swachh Bharat Mission, Urban Local Bodies Directorate, Uttar Pradesh 3. District Magistrate, Ghaziabad and 4. Municipal Commissioner, Municipal Corporation, Ghaziabad to take necessary actions and provide the action-taken reports to the Deponent at the earliest.

A copy of the said letter dated 24.10.2025 is being annexed herewith as **ANNEXURE-1.**

7. That the Deponent, being duty-bound under law, is committed to ensuring strict compliance with all directions of this Hon'ble Tribunal and undertakes to adhere to any further orders or instructions issued hereafter, without demur or delay.

8. Hence, the present response is being submitted for the kind perusal of this Hon'ble Tribunal and it is prayed that the same be taken on record.



Sworn & Verified  
Before me  
Date: 11/12/25  
AMRISH KUMAR  
ADVOCATE & NOTARY  
Vill-Deyi, Garj, Ansiya  
Adampur, Ghaziabad, Lucknow

**DEPONENT**

VERIFICATION

Verified at Lucknow on this 01<sup>st</sup> day of December, 2025, that the contents of the above affidavit from paragraphs 1 to \_\_\_ are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

DEPONENT



Sworn & Verified  
Before me

01/12/25  
**ARISH KUMAR**  
ADVOCATE & NOTARY  
V. S. Devi Ganj Anshya  
Adampur Janubi, Lucknow

Arish Kumar  
01/12/25  
I identify the Deponent/Executant who has signed/Put T.I. before me.

समयबद्ध / महत्वपूर्ण

संख्या: एन0जी0टी0-311 / नौ-5-2025-06रिट / 2024

प्रेषक,

कल्याण बनर्जी,  
संयुक्त सचिव,  
उत्तर प्रदेश शासन।

सेवा मे,

- 1-निदेशक, नगरीय निकाय निदेशक, उ0प्र0 लखनऊ।
- 2-राज्य मिशन निदेशक (नगरीय), स्वच्छ भारत मिशन, नगरीय निकाय निदेशक, उ0प्र0।
- 3-जिलाधिकारी, गाजियाबाद।
- 4-नगर आयुक्त, नगर निगम, गाजियाबाद।

नगर विकास अनुभाग-5

लखनऊ: दिनांक 24 अक्टूबर, 2025

विषय:-मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या-45/2025, Gaurav Aggarwal Vs State of Uttar Pradesh व अन्य में पारित आदेश दिनांक 09.09.2025 के अनुपालन के संबंध में।

महोदय,

कृपया उपर्युक्त विषयक मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या-45/2025, Gaurav Aggarwal Vs State of Uttar Pradesh व अन्य में पारित आदेश दिनांक 09.09.2025 (प्रति संलग्न) का अवलोकन करने का कष्ट करें। प्रकरण में अगली सुनवाई की तिथि 02.12.2025 नियत है।

2- इस संबंध में मुझे यह कहने का निदेश हुआ है कि कृपया प्रश्नगत वाद में मा0 राष्ट्रीय हरित न्यायाधिकरण द्वारा पारित आदेश दिनांक 09.09.2025 के अनुपालन में समस्त वांछित कार्यवाही सुनिश्चित कराते हुए कृत कार्यवाही की आख्या शासन को यथाशीघ्र उपलब्ध कराने का कष्ट करें।

विषयगत प्रकरण मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली के समयबद्ध आदेश से आच्छादित है। अतएव व्यक्तिगत ध्यान/शीर्ष प्राथमिकता अपेक्षित है।

संलग्नक:यथोक्त।

भवदीय,  
24.10.2025  
( कल्याण बनर्जी )  
संयुक्त सचिव।

संख्या एवं दिनांक उपरोक्त

प्रतिलिपि:-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

- 1-श्री भँवर पाल सिंह जादौन, स्थायी अधिवक्ता, मा0 एन0जी0टी0, नई दिल्ली।
- 2-श्री अतुल भारती, विधिक सहायक, पी0एम0यू0, नगर विकास विभाग, उ0प्र0 लखनऊ।
- 3-श्री संदीप चौहान, पी0एम0यू0, नगरीय निकाय निदेशालय, उ0प्र0 लखनऊ।

आज्ञा से,  
24.10.2025  
( कल्याण बनर्जी )  
संयुक्त सचिव।